

**Indian P.O.Ws in China**

\*442 { Shri D. D. Puri:  
Shri Hari Vishnu Kamath:

Will the Minister of Defence be pleased to state:

(a) whether any steps have been taken to obtain information from the Chinese whether they hold with them Indian prisoners besides those included in the lists received from time to time;

(b) if not, the reasons therefor; and

(c) what steps have been taken to repatriate our prisoners?

**The Minister of Defence (Shri Y. B. Chavan):** (a) The Chinese Red Cross have categorically stated while sending the sixth list of prisoners, to the Indian Red Cross Society that they had sent all the names of captured Indian military men.

(b) Does not arise.

(c) None so far. Despite repeated requests by the Red Cross the Chinese have not agreed even to the prisoners being visited by the Red Cross.

**Losses Suffered by Civilians in NEFA**

\*445 { Shri Harish Chandra Mathur:  
Shrinati Savitri Nigam:  
Shri M. L. Dwivedi:  
Shri P. U. Borooah:  
Shri Bibuti Mishra:  
Shri Sonavane:  
Shri Gulshan:  
Shri Yashpal Singh:  
Shri Bishambhander Sethi:  
Shri Bhakt Parshan:  
Shri Bhagwat Jh Azad:  
Shri R. S. Tiwary:  
Shri Hem Barua:  
Shri Vidya Charan Shukla:  
Shri Kappan:

{ Shri Raghunath Singh:  
Shri Rishang Keishing:  
Shri Kajroikar:  
Shri D. J. Naik:  
Shri Krishna Deo Tripathi:

Will the Prime Minister be pleased to state:

(a) the estimated loss suffered by civilians in N.E.F.A. as a result of Chinese invasion; and

(b) what relief, if any, has been given by Government to those affected?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) Loss to civilian property in N.E.F.A. as a result of the Chinese invasion is estimated at approximately Rupees twenty-six lakhs and eighty seven thousand.

(b) Rupees Nine lakhs and fifty four thousand have been spent on relief and rehabilitation measures.

**Sugar Wage Board**

\*446. **Shri S. M. Banerjee:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the recommendations of the Sugar Wage Board have now been implemented in all the Sugar Mills;

(b) if not, the number and names of such of the mills as have not yet implemented them; and

(c) the reasons for the same?

**The Deputy Minister in the Ministry of Labour and Employment (Shri E. K. Malaviya):** (a) to (c). Out of 173 Sugar mills, 162 have implemented the recommendations fully and 5 have done so partly. A statement showing the names of the remaining 6 mills which have not yet implemented, and the reasons therefor, is placed on the Table of the House.